

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 23
IA No.916/2022
In
CP (IB) No.105/Chd/Hry/2019
(Admitted)
Under Section 9 & 27, IBC 2016**

In the matter of:-

Mrs. Kussum Chadha & Anr.

...Petitioner

Versus

C & C Towers Ltd.

...Respondent

Present through Video Conferencing:

Mr. Anand Chibbar, Senior Advocate with Mr. Sanjay Bhatt, Advocate for Applicant in IA No. 916/2022

IA No. 916/2022

This application has been filed for seeking replacement of earlier RP Mr. Gaurav Khurana with new RP Mr. Anuj Jain. The Resolution has been passed by CoC in its 22nd meeting held on 12.07.2022, wherein, Mr. Gaurav Khurana presided over and in his presence it was resolved that he has no objection to be replaced with the new RP Mr. Anuj Jain (IP Registration No. IBBI/IPA-001/IP-P00142/2017-18/10306). The consent of the proposed RP Mr. Anuj Jain is attached at page No. 41 of the application. Therefore, Mr. Anuj Jain is appointed as new RP subject to the verification by Registry about the antecedents and the report of the same be filed by Registry and place the same on record before 06.09.2022. Accordingly, IA No. 916/2022 is allowed and disposed of.

Sd/-
(Subrata Kumar Dash)
Member (Technical)
August 16, 2022
PB

Sd/-
(Harnam Singh Thakur)
Member (Judicial)